

About CUSLR

The Christ University Student Law Review (CUSLR), a student-run biannual journal reviewed by students of the School of Law, CHRIST (Deemed to be University), debuted with Volume I to great acclaim, attracting submissions from legal scholars worldwide. Its rigorous editorial standards and commitment to academic diversity have established the CUSLR as a prestigious platform for innovative legal research, fostering collaboration and critical legal analysis.

General Guidelines

- Submissions must address any contemporary legal issue.
- Co-authorship is permitted for up to two authors.
- Submissions must be in MS Word (.doc/.docx) format via the provided Google Form link <u>here</u>.
- Each submission must include an abstract (200-300 words) with five keywords.
- Plagiarism, including the use of AI in a submission, is capped at 20%
- Submissions may fall under the following categories: Long Articles: 5000-8000 words, Short Articles: 3000-5000 words,
 - Case Notes, Legislative Comments, and Book Reviews: 1500-3000 words.
- More information can be found on the official CUSLR website.

Formatting Guidelines

- Font and Alignment: Garamond font to be used throughout. The title should be bold, small capitals, size 16, and centre-aligned. The headings should be bold, small capitals, size 14, and left-aligned. The main content should be size 12, and the footnotes size 10, both justified.
- Spacing and Citations: Set line spacing to 1.5 for content and 1.0 for footnotes. Ensure all sources are cited using the Harvard Bluebook 20th Edition.

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